

(c) whether Government propose to lay on the Table a statement of such enhancement in values with dates?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH):  
(a) The present day market value of land for residential purposes range from Rs. 100/- to Rs. 150/- per square yard and for commercial purposes from Rs. 200/- to Rs. 400/- per square yard.

(b) and (c). A statement showing market value of land in Gole Market Area during the last 12 years is laid on the Table of the House [Placed in Library. See No. LT-2141/67.]

### पिछड़ी जातियों का आर्थिक विकास

5348. श्री ओंकार लाल बोहरा : क्या समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछड़ी जातियों के आर्थिक विकास के लिए विशेषकर आदिवासियों के लाभ के लिये तथा उन्हें अन्य नागरिकों के समान स्तर पर लाने के बारे में केन्द्रीय सरकार की कौन-कौन सी प्रस्थापनायें तथा योजनायें हैं; और

(ख) सरकार ने राजस्थान के आदिवासियों के लिये इस वर्ष कितनी धनराशि मंजूर की तथा अब तक कितनी धनराशि दी गई है ?

समाज कल्याण विभाग में राज्य मंत्री (श्रीमती फूलरेणु गुह) : (क) मुख्य योजनाएं :

- (1) आदिवासी विकास खंड; और
- (2) सहकारिता, जिसमें वन-सहकारी-समितियां तथा विपणन एवं उपभोक्ता सहकारी समितियां शामिल हैं।

(ख) ऊपर वर्णित योजनाओं के लिये 17.20 लाख रुपये मंजूर किये गए हैं; राज्यों के लिए केन्द्र द्वारा वित्तीय सहायता का उम्भोचन महीने के महीने किया जाता है; और

यह समूची योजना के लिए होता है, क्षेत्रवार नहीं।

DELHI CHIEF COMMISSIONER'S OFFICE  
COOPERATIVE HOUSE BUILDING SOCIETY

5349. SHRI R. BARUA :  
SHRI ARJUN SINGH BHADORIA :

Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether land was allotted to Delhi Chief Commissioner's Office Cooperative House Building Society, on G.T. Road, near Subzi Mandi and Gurki Mandi, Delhi about ten years ago;

(b) if so, at what price this land was allotted to the employees of Delhi Administration;

(c) whether it is fact that most of the members instead of constructing their houses sold the plots at very high prices; and

(d) if so, the rules under which they were permitted to sell the land?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH):  
(a) Land was acquired by the Delhi Administration for the Society.

(b) The Society was to pay the cost of acquisition as payable under the Land Acquisition Act, 1894.

(c) Government have no such information.

(d) The terms and conditions of the agreement executed with the Society under section 41 of the Land Acquisition Act, 1894, did not contain any restrictive provision regarding sale of land by the members of the cooperative society.

### मध्य प्रदेश में उठाऊ सिंचाई योजनायें

5350. श्री नाथूराम अहिरवार : क्या सिंचाई तथा विद्युत मंत्री यह बताने की कृपा करेंगे कि;

(क) क्या यह सच है कि मध्य प्रदेश सरकार ने वेतवा, घसन केन, जमुना, चम्बल,